

By E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/ 571 /A

From :- Shri Kaushik Kumar Sharma  
Joint Registrar (Vigilance)  
Gauhati High Court  
Guwahati.

To, Shri P. Saikia,  
District & Sessions Judge,  
Udalguri.

Dated Guwahati the 11<sup>th</sup> February, 2019

Sub: **Station Leave .**

Ref:- Your letter No.DJ(U) 452 dated 06.02.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, by your official car, at your own cost, w.e.f. evening of 08.02.2019 to the morning of 11.02.2019, has been granted/rejected.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-58/1998/ 572 /A, dated 11.02.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

11/2/19  
**JT. REGISTRAR (VIGILANCE)**

Ratan